

IN THE HIGH COURT OF JHARKHAND AT RANCHI

L.P.A. No. 42 of 2020

With

I.A. No.527 of 2020 & 1141 of 2020

Tata Steel Limited Appellant

Versus

Sri R.S. Singh Respondent

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellant: Mr. Manish Mishra, Advocate
For the Respondent:

Oral Order
05/Dated: 25.06.2020

As prayed on behalf of the appellant, put up on 13.07.2020.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)